

LOK SABHA DEBATES

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LOK SABHA

Wednesday, August 23, 1972/
Bhadra 1, 1894 (Saka).

The Lok Sabha met at Eleven
of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

**Objection of Tamil Nadu to Directive for
Correspondence with centre in Hindi**

Q 322. SHRI V. MAYAVAN : Will the
Minister of HOME AFFAIRS be pleased
to state:

(a) whether the Tamil Nadu Government
have objected to the directive of Centre to
the Joint Secretaries for correspondence
with the Centre in Hindi and have asked
to withdraw the directive; and

(b) if so, the reaction of Union Govern-
ment thereto ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS AND
IN THE DEPARTMENT OF PER-
SONNEL (SHRI RAM NIWAS MIR-
DHA) : (a) No, Sir.

(b) Question does not arise.

SHRI V. MAYAVAN : The Chief
Minister of Tamil Nadu had already clar-
ified on Monday that the Central directive
on Hindi, he had referred to in the Assembly
last week related to the mode of addressing
Union Ministers and the Secretariat and
not to the correspondence and that it was
issued by the President on May, 3, 1971
and forwarded to the State Govern-

ment by the Prime Minister's Cabinet
Secretariat and the Notification amended
the Government of India Allocation of
Business Rules, 1961 substituting Hindi
equivalents for English terms in the First
Schedule of the Rules.

So, I want to know whether it is a fact
that the copy of the President's Notification
which was issued on 3rd May has been sent
to the Chief Minister of Tamil Nadu, giving
nomenclature of the Ministries and Minis-
ters in Hindi and, if so what is the purpose
and what is the present position.

SHRI RAM NIWAS MIRDHA : There
is no question of there being any directive
to the State Governments that they should
address the Ministers of the Union Govern-
ment in Hindi. The question did not
arise. I do not know how this impres-
sion went about. As regards the nomen-
clature of various Ministries, the House
is also aware that this problem was raised
here but it was satisfactorily solved and
certain amendments were made in view
of the opinion expressed in this House. I do
not think there is any problem with respect
to that Notification either.

SHRI V. MAYAVAN : May I know
whether these changes are in consonance
with the famous assurance of Nehru to
non-Hindi speaking States ? I want to know
whether the Government has issued strong
directives to Government servants to use
these nomenclatures under the threat of
disciplinary action.

SHRI RAM NIWAS MIRDHA : There
is no question of issuing strong directives
under the threat of disciplinary action.

These are Government orders. As I said earlier, a satisfactory solution was found in the House also. There is no question of taking any disciplinary action. All the Government servants are expected to obey these orders. But there is no problem with respect to taking any disciplinary action. There is no need to do so. There is no occasion for doing so.

SHRI V. MAYAVAN : Is it in consonance with the famous assurance given by Mr. Nehru to non-Hindi speaking area ?

SHRI RAM NIWAS MIRDHA : Everything that is being done with respect to the language policy is in consonance with the wishes of the Houses as expressed by the Resolution and assurance given by the late Prime Minister Nehru.

SHRI SEZHIYAN : The hon. Minister was kind enough to recall the assurance given on the floor of House last year in regard to the amendment to the President's Order wherein it was stated that English names will be changed to Hindi names with Roman *libi* in brackets. Then, an assurance was given on the floor of the House that English names will be retained and within brackets names will be given in Hindi.

Now, contrary to that, I find there are many communications received by Members of Parliament and also by the public wherein Hindi names are given, either in Devanagari *libi* or in Roman. For example, I have got an envelop which has been addressed to me wherein everything is in Hindi. I do not know from where it has come. Here, I have got another letter written to a person in Tanjore District, Tamil Nadu, wherein Hindi names are used *Bharat Sarkar Vitta Mantralaya, Rajaswa.....* I do not know from where it has come. The English form is not given there.

Why not follow the assurance given here that the names will be retained in English with Hindi names in *Devanagari libi* what happened to that assurance ? Even a Minister in Tamil Nadu has told me that the Departments' names, etc. in the communications addressed to them are in Hindi. I want a categorical assurance from the hon. Minister as to how far the amendment to the President's Order just now mentioned has been issued and how far it has been implemented in spirit and letter.

SHRI RAM NIWAS MIRDHA : As I said, the intention of the Government is, and we have issued orders to that effect, that the assurances given in this House have to be obeyed and obeyed in the right spirit. The hon. Member has given some instances. If he can pass them on to me, I will examine in detail what lapse there is, whether it contravenes the assurance given and we will take steps to set matters right.

SHRI M. RAM GOPAL REDDY : Is there any opposition to the use of Hindi from Andhra Pradesh and, if not, is the Central Government going to persuade all the States in the country to progressively use Hindi ?

MR. SPEAKER : The Question concerns Tamil Nadu, not Andhra Pradesh. I do not object if he has got the answer. I am judging the relevancy of your supplementary.

SHRI M. RAM GOPAL REDDY : More than 85 per cent of people in Tamil Nadu want Hindi.....(*Interruption*).

MR. SPEAKER : No please.

श्री रामसिंह बाई : हिन्दी के सम्बन्ध में केन्द्रीय शासन की जो नीति रही है, सरकार यह देखा गया है कि तामिलनाडू सरकार उस के विरोध में वातावरण बनाती रही है। क्या केन्द्रीय सरकार ने इस सम्बन्ध में गम्भीरता से कुछ सोचा है कि प्रागे क्या एक्शन लेना है ?

अध्यक्ष महोदय: प्रायः ने इस प्रश्न को अच्छी तरह से नहीं पढ़ा है। जब हिन्दी का मामला आये, तब इस बारे में पूछिए।

श्री झारखण्डे राय: क्या मंत्री जी बतनायेंगे कि अपनी भाषा नीति को स्पष्ट करते हुए जब भारत सरकार ने प्रदेशों को निर्देश दिये हैं, जिनमें तामिलनाडु भी शामिल है, क्या इस तरह का कोई निर्देश दिया गया है कि कोई भी सूबा तामिलनाडु वगैरह भी यदि चाहें तो केन्द्रीय सरकार को अपनी मातृभाषा में अपनी बातें लिख सकते हैं? क्या ऐसा कोई प्रादेश दिया गया है या नहीं?

श्री राम निवास मिर्धा: केन्द्र सरकार ने भाषा सम्बन्धी मामलों पर राज्य सरकारों को कोई प्रादेश नहीं दिये हैं। जो भाषा नीति है, वह केन्द्रीय सरकार के स्वयं के कार्य के सम्बन्ध में है। राज्य सरकारों की क्या भाषा नीति हो, यह उन पर छोड़ दिया गया है, जैसा वे चाहें कर सकते हैं।

श्री झारखण्डे राय: मैं पूछा था केन्द्र सरकार और राज्य सरकार के आपस के पत्राचार में क्या सूबाई सरकार अपनी मातृभाषा में लिख सकती है, ऐसा कोई प्रादेश है?

श्री राम निवास मिर्धा: केन्द्रीय सरकार अंग्रेजी और हिन्दी में अपनी कार्य करती है और जिन भाषाओं में केन्द्रीय सरकार के पास पत्र आते हैं—यदि हिन्दी में मिलते हैं तो कोशिश की जाती है कि हिन्दी में उत्तर दिया जाए। लेकिन सरकारी भाषायें दो हैं—हिन्दी और अंग्रेजी, इसलिये किसी अन्य भाषा में पत्र भेजने और उसी भाषा में उत्तर देने का प्रश्न नहीं उठता, क्योंकि केन्द्रीय सरकार का काम हिन्दी और अंग्रेजी में ही चलता है।

SHRI JYOTIRMOY BOSU : It is agreed irrevocably that the use of English language for communications between the Central Government and State Governments and non-Hindi speaking States

until the latter choose to correspond in Hindi remains. In view of the fact that complaints are coming from the highest quarters, will the hon. Minister consider and agree to institute an inquiry into the matter so that the whole thing could be thoroughly enquired into and a decision taken ?

SHRI RAM NIWAS MIRDHA : It is perfectly clear that no enquiry is necessary. We are not contravening any provisions of the Resolution passed by this House or the assurances given here. (Interruption) The Chief Minister of Tamil Nadu is reported to have said that the Central Government has told the State Governments that all letters addressed to the Union Ministers should be in Hindi. It is not correct. We have not issued any instructions of this nature.

Industrial Survey of Madhya Pradesh

*324. SHRI G. C. DIXIT :

SHRI ARVIND NETAM :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether any industrial survey of Madhya Pradesh has been conducted; and

(b) if so, the salient features thereof and the action proposed to be taken by Government on the Survey Report ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). A statement is laid on the Table of the House.

STATEMENT

(a) Yes, Sir. Recently the Joint Institutional Study Team set up by IDBI, IFCI, ICICI and the Reserve Bank of India surveyed the State and prepared a report on its industrial potential.

(b) The report brings out that a central geographical position conferring benefits of